

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Tax Appeal No. 26 of 2011

Md. Sayeed Appellant

Versus

ACIT, Central Circle-1, Patna Respondent

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Ms. Amrita Sinha, Advocate
For the Respondent : Mr. Rahul Lamba, Advocate

Oral Order

11/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)